Madhya Pradesh, Rajasthan, Punjab, Delhi and Chandigarh is nil. The information in respect of remaining States/Union Territories is being collected and will be laid on the Table of the House.

## Appointment of L.D.Cs. by the Delhi Administration

- 481. SHRI RANBIR SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 952 given in the Rajya Sabha on the 8th December, 1977 and state;
- (a) what are the details of further appointments made from among general and the Scheduled Castes and the Scheduled Tribes candidates out of the panel prepared by the Delhi Administration on the 1st April, 1977:
- (b) whether it is a fact that posts of Lower Division Clerks under the Delhi Administration had been advertised in January, 1978 for recruitment through Staff Selection Commission; and
- (c) if so, whether Government propose to offer employment to all those on the, panel drawn  $i_n$  April, 1977 before making appointments through Staff Selection Commission?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) A panel of 1,030 candidates including 194 Scheduled Caste candidates ana <sup>3</sup> Scheduled Tribe candidates was drawn up in April, 1977. Out of them 744 candidates including 169 Scheduled Caste Candidates and 3 Scheduled Tribe candidates have been offered employment.

- (b) Yes, Sir.
- (c) The validity of the panel is upto 6th April, 1978. Appointments will be offered to the remaining candidates subject to posts being avail-

able during the validity period of the? pane<sup>1</sup>!.

to Questions

### Ship building yard at Hazira in Gujarat

- 482. SHRI IBRAHIM KALANIYAR Will the Minister of SHIPPING AND>TRANSPORT be pleased to refer to the answer to Starred Question 239 given in the Rajya Sabha on the 24th November, 1977 and state;
- (a) whether Government have received the detailed project report of the foreign experts on the establishment of a ship building yard at Hazira in Gujarat;
- (b) if so, what are the recommendations of the experts and by when a ship-building yard is likely to» be established at Hazira; and
- (c) if the reply to part (a) above' be in the negative, what are the-reasons for the delay and by when the report i<sub>s</sub> likely t<sub>0</sub> be submitted to Government?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM); (a) No, Sir.-

- (b) Does not arise.
- (c) Notice inviting global offers by 15th April, 1978 have been issued for preparation of Detailed Project Report on Hazira and Paradip. The time required for preparation of the DPR has to h<sub>e</sub> indicated in the offer.. It is, therefore, not possible to indicate at this stage the likely date of submission of DPRs to the Government.

# Publication of statistics regarding languages on the basis of the 1971 Census

483. SHRI MURASOLI MARAN: SHRI G. LAKSHMANAN:

Will the Minister of HOME-AFFAIRS be pleased to state:

- (a) whether it is a fact that statistics regarding languages based on the 1971 Census have not been published «o far:
- (b) if so, what are the reasons therefor; and
- (c) by when the same are likely to be published?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) No, Sir. The language statistics based on 1971 census were published in April, 1977.

(b) and (c) In view of (a) above the question does not arise.

### Issue of Passes for the Republic Day Parade and Beating of Retreat ceremony to the office bearers of the Central **Government Residents Welfare** Associations

484. SHRI SYED AHMAD HASH-MI: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that in the past years office bearers of various Central Government Residents Welfare Associations were being issued passes for witnessing the Republic Day Parade and the Beating of Retreat ceremony;
- (b) whether it is also a fact that this time there has been a departure from the past practice;
  - (c) if so, what are th"e reasons therefor;
- (d) what is the number of the Central Government Residents Welfare Associations whose office bearers have been isued such passes this year; and
- (e) what is the number of the Residents Associations whose office bearers enjoyed this facility during the last three years but were denied the same this year?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to, (c) In pursuance of a Government decision i<sub>n</sub> 1973 restricting the issue of passes to certain categories of invitees and introducing a system of priced tickets, with effect from 1974, Office Bearers of Central Government Residents Welfare Associations are not automatically entitled for passes for witnessing the Republic Day Tarade and the Beating Retreat Ceremony, unless otherwise eligible.

to Questions

- (d) None, Sir.
- (e) Such data are not preserved.

### Circulars regarding<sup>1</sup> propagation of Hindi

- 485. SHRI SYED AHMAD HASH-MI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that a majority of circulars issued by Government for the promotion of Hindi among the Central Government employees have been issued in English;
- (b) what is the amount incurred during the last three years on various programmes for teaching and popularising the use of Hindi in the working of the Central Government Offices all over India:
- (c) whether it is a fact that employees above the age of 50 in the Ministries and other Central Government Departments are being compelled to learn Hindi whereas those who have already learnt Hindi under the various programmes are not making much use of their knowledge of Hindi; and
- (d) what step-s Government propose to take to do away with the element of compulsion in propagating Hindi among Government employees?